

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6445 –JK (LD) of 2025
DATED:- 28 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28 - 05 - 2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 6445 - JK(LD) of 2025 dated 28.05.2025.

S. No.	CASE NO.	TITLED	OIC
1.	WPC No. 233/2023	Tej Ram & Others Vs UT of J&K & Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
2.	WP(C) No. 747/2024	Romal Singh & Ors. Vs. UT of J&K & Ors.	Sh. Anil Kumar Mehra, Executive Engineer, PWD (R&B) Division Doda,
3	CONC No.187/2018	New India Assurance Co. Ltd Vs. Alla Ditta & others.	Sh. Ranjeet Singh, Executive Engineer, PWD (R&B) Division Ramban,
4	CM(M) 136/2025	Jai Krishan Singh and Anr Vs. UT of J&K and others.	Sh. Mohd Farooq, Executive Engineer, PWD (R&B) Division Marwah
5	WPC No.2236/2024	Hamid Ullah Wani Vs. UT of J&K and others.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
6	WP(C) No.1908/2024	Ghulam Mohd Shan Vs. UT of J&K & Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
7	WPC No.578/2025	Mohd. Khalid Najar Vs. UT of J&K & ors.	Mr. Shakti Kumar, Executive Engineer, PWD(R&B), Division Chatroo,
8.	WPC No. 114/2025	Roshan Lal Vs. UT of J&K and others.	Sh. Ved Singh, Executive Engineer, PMGSY Division Thathri,
9.	CCP(S) No. 25/2025 in WP© No.1492/2023	M/s Jaipal Singh & Sons Vs Bhupinder Kumar & ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
10.	CCP(S) No. 32/2025 in WPC No.1254/2022	Bhushan lal & Ors Vs Bhupinder Kumar (IAS) & Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,

Ranjit Singh

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11.	WPC No. 1245/2023	Massabar Ali Vs. UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
12.	WPC No.2316/2023	Abdul Rahim Sohil Vs UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
13.	WPC No. 1981/2024	Abdul Majid Wani & Anr Vs UT of J&K and others.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
14.	WPC No. 879/2025	Harbaksh Singh and Ors Vs UT of J&K and others.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
15.	WPC No.305/2024	Gulzar Ahmed & Ors Vs UT of J&K & Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
16.	WPC No.1944/2024	Amar Singh and others Vs UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
17.	WPC No.1310/2023	Mehraj Ahmed Khan Vs UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
18.	WPC No.624/2025	Krishan Lal and others Vs UT of J&K and others.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
19	WPC No.3025/202	Tahir Hussain and others Vs UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
20.	WP(c) No. 2202/2024	Bidya Devi and ors Vs UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
21.	WP(C) No. 1294/2025	M/S Fazal Rehman Dar Vs. UT of J&K and Ors.	Sh. Pawan Bogey, Executive Engineer, PWD (R&B) Division Reasi,

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22	WP© No.2983/2024	Mohd Shafi Sheikh Vs UT of J&K and others	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
23	WP© No. 2210/2021	Ab. Rashid Wani Vs UT of J&K and ors.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
24.	WP (C) No. 1191/2025	Inhabitants of Village Chanjloo Tehsil Banihal District Ramban through Javed Ahmed Naik V/S UT of J&K and Others	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
25.	WPC No.3101/2023	Ashok Singh Vs. UT of J&K and others.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
26	WP© No. 150/2025	Safia Begum Vs UT of J&K and others.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
27.	WP© No.1085/2024	Farooq Ahmed Sohil and others Vs National Highway Authority of India and others.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
28.	WP© No.300/2025	Abdul Rashid Wani and others Vs UT of J&K and ors.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
29.	WP© No. 193/2025	M/s Vethesta Constructions Vs UT of J&K & others.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
30.	WP© No. 1841/2022	Bilal Ahmed Lone & Ors Vs UOI and ors.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,

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31	WP© No. 567/2025	Al Buraq Engineering Services through its proprietor Owais Ahmed Shah Vs UT of J&K and others.	Mr. Nawaz Ahmed Bandy, Executive Engineer, PWD(R&B) Division, Banihal,
32	WP(C) No. 1212/2025	M/S AL Construction VS UT of J&K & Ors	Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar
33	WP© No.955/2025	Ashfaq Ahmed Khan and others Vs UT of J&K and others	Imtiaz Ahmed Mir, Executive Engineer, PWD(R&B) Division, Surankote,
34	WP© No. 2981/2024	Akhter Hussain Vs UT of J&K and ors.	Imtiaz Ahmed Mir, Executive Engineer, PWD(R&B) Division, Surankote,
35	WP(C) No.316/2025	Mani Ram and others Vs. UT of J&K & Ors	Mr. Ved Singh, Executive Engineer, PMGSY, Division, Thathri,
36,	WP(C) No. 486/2025	Thakur Lal and another Vs. UT of J&K and others.	Sh. Anil Kumar Mehra, Executive Engineer, PWD (R&B) Division Doda,
37.	WPC No. 336/2025	Atta Mohd Batt & Ors Vs. UT of J&K and others.	Mr. Ved Singh, Executive Engineer, PMGSY, Division, Thathri,
38.	WP© No. 517/2025	Ghulam Qadir Khandey Vs UT of J&K and others.	Mr. Ved Singh, Executive Engineer, PMGSY, Division, Thathri,
39.	WP© No.3064/2024	Nazir Ahmed Khan Vs UT of J&K and ors.	Mr. Ved Singh, Executive Engineer, PMGSY, Division, Thathri,
40.	WP© No.3084/2024	Javed Iqbal and another Vs UT of J&K and others.	Mr. Ved Singh, Executive Engineer, PMGSY, Division, Thathri,

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41	WPC No.109/2025	Kanshi Nath Vs UT of J&K and others.	MOhd Farooq, Executive Engineer, PWD/ PMGSY Division Marwah.
42	WPC No. 858/2024	Subash Chander Vs UT of J&K and ors.	Mohd Qasim, Executive Engineer, PWD(R&B) Division, Billawar
43	WPC No. 586/2025	Fateh Mohd & Ors Vs UT of J&K and ors.	Mr. Arit Gupta, Executive Engineer, PMGSY Division Ramban.
44	WPC No.629/2025	Kishori Lal Vs UT of J&K and others.	Mr. Arit Gupta, Executive Engineer, PMGSY Division Ramban.
45	WPC No. 2574/2024	Shakti Singh Vs UT of J&K and ors.	Mr. Arit Gupta, Executive Engineer, PMGSY Division Ramban.
46	WPC No.2742/2024	Mohd Rafiq Shan Vs UT of J&K and others.	Mr. Arit Gupta, Executive Engineer, PMGSY Division Ramban.
47	WP(C) No. 2655/2024	Asadullah Beigh & Ors V/S UT of J&K & Ors.	Er. Iram Lone, Superintending Engineer, PMGSY Circle Baramulla.
48	OA No. 1003/2023	Tarsem Lal V/S UT of J&K & Ors	Er. Jatinder Kamal, Executive Engineer, Mechanical Engineering Division, Jammu.
49	OA No. 480/2024	Mohd. Ashraf V/S UT of J&K & Ors	Er. Rajesh Gupta Chief Engineer, PW(R&B) Department Jammu.
50	OA No. 518/2024	Satish Kumar V/S UT of J&K & Ors	Er. Rajesh Gupta Chief Engineer, PW(R&B) Department Jammu.

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51	OA No. 15/2025	Sajad Hussain V/S UT of J&K & Ors	Mr. Mohib Alli Bukhari Under Secretary to Government, PW(R&B) Department, J&K Civil Secretariat
52	WP(C) No. 1327/2024	Mahesh Chander Sharma V/S UT of J&K & Ors	Er. Moh. Javid Executive Engineer, R&B Division Mendhar

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